POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

JAIHIND PROJECTS LIMITED

Regd. Off.: 3rd Floor, Venus Atlantis, Nr. Reliance Petrol Pump, Nr. Prahladnagar Garden, Anandnagar Road, Vejalpur, Ahmedabad -380015

The details subsequent to the completion of the open offer made vide Public Announcement published on July 19, 2011 ("Public Announcement" or "PA") & Corrigendum Public Announcement published on October 24, 2011 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by **M/s. DCOM Systems Limited, Mr. Prakash L. Hinduja, Ms. Rajkumari L. Hinduja and Ms. Nita P. Hinduja** (hereinafter referred to as **"Acquirers"**) to acquire 19,51,489 equity shares of Rs.10 each representing 20% of the expanded paid up capital/voting capital of the target company at a consolidated price of Rs. 202.32 (Rupees Two Hundred and Two and Paise Thirty Two only) per fully paid-up equity share of Rs. 10 each comprising of the offer price of Rs.150 (Rupees One Hundred and Fifty only) per fully paid-up equity share of Rs.10 each and the interest of Rs. 52.32 (Rupees Fifty Two and Paise Thirty Two only) calculated @10% p.a. for the delay of 1273 days in releasing the Public Announcement, payable in cash, is as under:

1.	Name of the Target Company	Jaihind Projects Limited
2.	Name of the Acquirers	M/s. DCOM Systems Limited, Mr. Prakash L. Hinduja, Ms. Rajkumari L. Hinduja and Ms. Nita P. Hinduja
3.	Name of Manager to the Offer	Chartered Capital And Investment Limited
4.	Name of Registrar to the Offer	Link Intime India Private Limited
5.	Offer Details: a. Date of opening of the offer b. Date of closing of the offer	 Friday, October 28, 2011 (As per revised schedule) Wednesday, November 16, 2011 (As per revised schedule)

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
1	Consolidated Price per Equity Share	Rs. 202.32		Rs. 202.32	
2	Shareholding of acquirers (who are part of the promoter group of target company) before conversion of convertible warrants which triggered the open offer[*]	29,84,068 (41.12[^] %)		29,84,068 (41.12[^] %)	
3	Shares acquired by acquirers due to conversion of convertible warrants into shares which triggered the open offer[#]	24,90,000 (25.52[$] %)		24,90,000 (25.52[$] %)	
4	Shares acquired in the open offer	19,51,489 (20.00[$] %)		11,51,680 (11.80[$] %)	
5	Size of the open offer (No. of shares multiplied by consolidated price payable per share)	Rs. 39,48,25,255		Rs. 23,30,07,898	
6	Shares acquired after PA but before 7 working days prior to closure date, if any	Refer Note below		Refer Note below	
7	Post offer shareholding of acquirers (2+3+4+6)	74,25,557 (76.10[$] %)		66,25,748 (67.90[$] %)	
8	Pre and Post offer shareholding of public [no. of shares and %]	Pre offer	Post offer	Pre offer	Post offer
		41,26,305 (56.86[^] %)	21,84,816 (22.39[$] %)	41,26,305 (56.86[^] %)	29,84,625 (30.59[$] %)

[*] In addition to the acquirers, other persons forming part of the promoter group of the target company are also holding 1,47,070 Equity Shares of the Target Company.

[^] Percentage has been calculated on the basis of pre-conversion paid up capital of the Company.

[$] Percentage has been calculated on the basis of expanded paid up equity share capital of the Company.

[#] The present offer is being made by the acquirers due to the acquisition of 2490000 Equity Shares by DCOM Systems Limited as well as due to earlier acquisitions/transactions which resulted in the non compliances of regulation 11 of SEBI (SAST) Regulations, 1997, by the promoters & promoter group due to the transactions made on 19.07.1997, 20.09.1997, 31.01.1998, 22.08.2007 & 17.01.2008 mentioned at sr. no.3, 6, 11, 34 and 37 respectively of para 6.18 of Letter of Offer.

Note: 24,90,000 Equity Shares as mentioned in para 6.3 above were converted after the date of PA but as same has already been mentioned above, it is not mentioned here to avoid the duplication.

7. Status of Escrow Account : Yet to be released.
8. Payment of Interest : The consolidated price shown above comprises of the offer price of Rs.150 per fully paid-up equity share of Rs.10 each and the interest of Rs.52.32 calculated @10% p.a. for the delay of 1273 days in releasing the Public Announcement.
9. Status of Investor complaints : Nil
10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

The Directors of the M/s DCOM Systems Limited, Mr. Prakash L. Hinduja, Ms. Rajkumari L. Hinduja and Ms. Nita P. Hinduja, severally and jointly accept full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued on behalf of the acquirers by Manager to the offer

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Date : December 01, 2011 **Place: Ahmedabad**